Dear Insolvency Professional,

Subject: Insolvency Professionals' Conclave

It has been decided to postpone the IP Conclave scheduled on 16th March 2020 on account of prevailing situation.

2. The next date for the conclave shall be communicated in due course.

3. Inconvenience caused to you on this account is highly regretted.

Yours sincerely,

(Pawan K. Kumar)